

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 19.03.2021

NOTICE

Take notice that the following matter listed on 23.03.2021 in the Court of Chairperson will not be taken up. The next date of hearing will be notified later: -

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 777 of 2020 Part Heard	Mukul Agarwal Vs. Royale Resinex Pvt. Ltd.	Arun Srivastava	Bharat Arora-R1 Manish Kr. Agarwal- IRP R. K. Gupta-IRP

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1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson
-sd/-
Registrar